

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.833 of 2019**

**IN THE MATTER OF:**

**Arangcons**

**...Appellant**

**Versus**

**Amit Chandrakanth Shah & Ors.**

**...Respondents**

**For Appellant:**

**Shri Ankit Chaturvedi, Advocate**

**For Respondents:**

**Shri Sanjay Gupta and Ms. Chaitra Bhat,  
Advocates (R-1)  
Shri Amit Agarwal, Sahil Raveen, Shri Rahul  
Kukreja and Shri Aanchal T., Advocates (R-2)  
Shri R. Mohan, Ms. Neha Singh and Asai Thampi  
MSM, Advocates (R-3)**

**With**

**Company Appeal (AT) (Ins) No.860 of 2019**

**IN THE MATTER OF:**

**Santhosh Ramalingam & Ors.**

**...Appellants**

**Versus**

**Amit Chandrakant Shah & Anr.**

**...Respondents**

**For Appellants:**

**None**

**For Respondents:**

**Shri Sanjay Gupta and Ms. Chaitra Bhat,  
Advocates (R-1)  
Shri Amit Agarwal, Sahil Raveen, Shri Rahul  
Kukreja and Shri Aanchal T., Advocates (R-2)  
Shri R. Mohan, Ms. Neha Singh and Asai Thampi  
MSM, Advocates (R-2)**

**ORDER**

**22.01.2020** List these Appeals 'for admission (after Notice)' on 17<sup>th</sup>  
February, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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